

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**REVISED CAUSE LIST OF
THIRD MEMBER MATTERS,
PART HEARD MATTERS,
SPECIAL CONSTITUTION
AND STAY APPLICATIONS****FOR 12-JUNE-2025 (THURSDAY)****BEFORE SHRI NARENDRA KUMAR BILLAIYA, ACCOUNTANT MEMBER
AND SHRI ANIKESH BANERJEE, JUDICIAL MEMBER**

PART HEARD MATTERS AT 2.30 PM								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	3106	MUM	2023	2019-20	[D] SAARRTHI REALTY AND INFRA LIMITED LIABILITY PARTNERSHIP	G	
2	ITA	3108	MUM	2023	2019-20	[D] SARVAPRIYA LEASING PVT. LTD.	G	
3	ITA	3109	MUM	2023	2018-19	[D] SARVAPRIYA LEASING PVT. LTD.	G	

**BEFORE SHRI AMIT SHUKLA, JUDICIAL MEMBER
AND SHRI GIRISH AGRAWAL, ACCOUNTANT MEMBER**

CLARIFICATION MATTERS After Completion of Regular Bench									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	ITA	4671	MUM	2023	2020-21	[A] POLYCAB INDIA LIMITED (E-FILED)	C	e-filed	
2	ITA	4672	MUM	2023	2019-20	[A] POLYCAB INDIA LIMITED (E-FILED)	C	e-filed	
3	ITA	4673	MUM	2023	2018-19	[A] POLYCAB INDIA LIMITED	C		

**BEFORE SHRI AMIT SHUKLA, JUDICIAL MEMBER
AND SHRI OMKARESHWAR CHIDARA, ACCOUNTANT MEMBER**

CLARIFICATION MATTERS AT 2.30 PM									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	ITA	7779	MUM	2012	2008-09	[A] SIEMENS AKTIENGESELLSCHAFT	H		

**BEFORE SHRI VIKRAM SINGH YADAV, ACCOUNTANT MEMBER
AND SHRI ANIKESH BANERJEE, JUDICIAL MEMBER**

CLARIFICATION MATTERS AT 2.30 PM									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	ITA	4034	MUM	2024	2016-17	[D] MANBHARI CONSTRUCTIONS PRIVATE LIMITED (E-FILED)	D	e-filed	
2	CO	289	MUM	2024	2016-17	[A] MANBHARI CONSTRUCTIONS PRIVATE LIMITED (E-FILED)	D	e-filed	

Jurish
Assistant Registrar
11-Jun-2025